

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4885
ANSWERED ON:26.08.2010
BILATERAL RIGHTS TO AIRLINES
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a): whether the Government has put a freeze on grant of bilateral rights to airlines of foreign countries;
- (b): if so, the details thereof;
- (c): whether Fly Dubai, a low cost airline from Dubai have been permitted to operate flights to and from interior parts of Southern India;
- (d): if so, the details thereof;
- (e): whether Fly Dubai has sought permission to operate from multiple parts in India on a single flight;
- (f): if so, the details thereof;
- (g): whether Emirates Airlines have stake in Fly Dubai and it is seeking Hub and Spoke Operations in India together with Fly Dubai;
and
- (h): if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.
- (e): No, Madam.
- (f): Does not arise.
- (g) and (h): Fly Dubai was founded by the Government of Dubai as a low cost subsidiary of flag carrier Emirates.
There is no such proposal for Hub and Spoke operations in India by Emirates together with Fly Dubai.